Insolvency and Bankruptcy Board of India

No. IBBI/PR/2026/19
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Press Release

Shri Rahul Madan takes charge as Chairperson of Insolvency and Bankruptcy Board of India

Shri Rahul Madan assumed charge as Chairperson of Insolvency and Bankruptcy Board of India in New Delhi on 25th November, 2026.

Shri Rahul Madan is a Chartered Accountant, Cost and Management Accountant and qualified Insolvency Professional. Prior to joining the IBBI as Chairperson, he served as the Managing Director of the Indian Institute of Insolvency Professionals of ICAI (IIIPI) for over 6 years. Prior to that, he had an extensive career spanning over 24 years in the banking and financial services sector, having served with institutions including the State Bank of India, Kotak Mahindra Bank and ICICI Bank. During his professional career, he has worked in diverse areas, including corporate banking, credit and risk management, investment banking, debt advisory, structured finance and institutional wealth management.